

(26)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

D.A. NO.1316/94

Between:

E.Venkataraman

Date of Order: 26.10.94. ✓

Applicant. ✓

And

1. The General Manager,
South Central Railway,
Railnilayam, Secunderabad. ✓
2. The Chief Working Engineer,
South Central Railway,
Railnilayam, Secunderabad. ✓
3. The Dy. Chief Mechanical Engineer,
Carriage Repair Shop,
Tirupathi. ✓
4. The Works Manager,
Carriage Repair Shop,
Tirupathi, Chittoor District. ✓

... Respondents.

Counsel for the applicant : Mr.P.Sridhar Reddy, Advocate ✓

Counsel for the respondents : Mr.V.Bhimanna, Addl.CGSC. ,

CORAM:

THE HON'BLE SHRI A.V.HARIDASAN : MEMBER (J) —

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A) —

The Tribunal made the following order:

Heard counsel for both sides. Admit. Respondents may file reply with a copy to the applicant. ✓

2. As an interim measure, it is directed that until further orders, the impugned order transferring the applicant to Hubli dt.20-10-94 shall stand stayed. ✓
3. Since an interim order staying the impugned order has been issued, we deem it necessary to dispose of the O.A. as early as possible. Hence list the case on 23.11.94 for final hearing. ✓


DEPUTY REGISTRAR(J) —

Copy to:

1. The General Manager, South Central Railway,
Railnilayam, Secunderabad. ✓
2. The Chief Workshop Engineer, South Central Railway,
Railnilayam, Secunderabad. ✓
3. The Dy. Chief Mechanical Engineer, Carriage Repair Shop, Tirupathi
4. The Works Manager, Carriage Repair Shop, Tirupathi, Chittoor District
5. one copy to Sri P.Sridhar Reddy, Advocate C.A.T, HYD. —
6. one copy to Sri V.Bhimanna, SC for Adv, C.A.T, HYD. —
7. one copy to C.R.T. —

28/10/94

07.13/6/94

Typed by

Compared by

Checked by

Approved by

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE MR.A.V.HARIDASAN : MEMBER(J)

AND

R. Ranga Rao Jan.
THE HON'BLE MR.A.B.GORTHI : MEMBER(A)

Dated: 26/10/94 —

ORDER/JUDGMENT.

M.A./R.P/C.P/No.

D.A.NO.

13/6/94

T.A.NO.

(W.P.NO.)

Admitted and Interim Directions
Issued.

Allowed.

Disposed of with Directions.

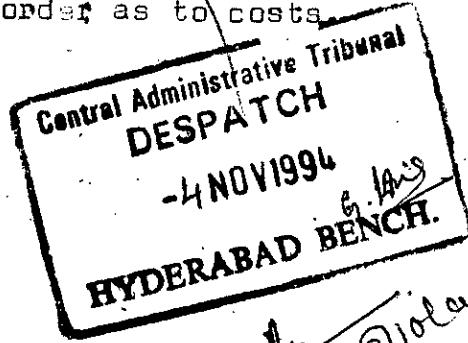
Dismissed.

Dismissed as withdrawn.

Dismissed for Default.

Rejected/Ordered.

No order as to costs.



YLKR